

TO BE PUBLISHED IN PART II-SECTION 3-SUB-SECTION (11) OF  
THE GAZETTE OF INDIA EXTRAORDINARY.

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CENTRAL BOARD OF DIRECT TAXES

CORRIGENDA  
INCOME-TAX

New Delhi, the 4th October, 1975

In the notification of the Central Board of Direct  
Taxes No.S.O.725(E), dated the 19th December, 1974, published  
at page 2677 of the Gazette of India Extraordinary, Part II-  
Section 3-Sub-Section (11), dated 19th December, 1974,-

- (1) in line 4, for "19th December 1974" read "19th  
December, 1974.";
- (2) in line 10, for "following rules" read "following  
rule".

No. 1117/F.No.142(19)/73-TPD

Sd/-  
(O.P. BHARDWAJ)  
Secretary, Central Board of Direct Taxes.